

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 115/07/2019 O.A./260/2/2018 A K CHATURVADI & OTHERS

-V/S-

M/O RAILWAYS ITEM NO:18 FOR APPLICANTS(S) Adv. : Mr. P. Rath

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant submitted that he does not have any information from his client. Ld. Counsel for the respondents is heard. He submitted that respondents have allowed the benefit as prayed for to the applicant.</p> <p>In view of this, the OA is disposed of as not pressed.</p> <table border="1" data-bbox="509 1140 1378 1215"><tr><td data-bbox="509 1140 954 1215">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1140 1378 1215">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		